

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्रालय में उपमंत्री (PROF. SIDDHESHWAR PRASAD): Six Companies have been licensed for manufacture of Safety Razor Blades in the Country; besides, a letter of intent for setting up a New Undertaking has been granted recently in favour of another unit.

रेलों के लिए 11 सूत्री कार्यक्रम

613. श्री नवल किशोर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 11 जून, 1970 के "हिन्दुस्तान" में भूतपूर्व रेलवे मंत्री श्री गुलजारी लाल नंदा द्वारा शुरू किये गये 11 सूत्री कार्यक्रम के कार्यान्वयन के सम्बन्ध में प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो क्या सरकार उक्त कार्यक्रम पर अमल करने का विचार रखती है ; और

(ग) यदि उपरोक्त भाग 'ख' का उत्तर 'न' हो तो, क्या यह सच है कि रेलवे बोर्ड के सदस्यों के विरोध के कारण उक्त कार्यक्रम का इस समय क्रियान्वयन नहीं हो रहा है ?

†[ELEVEN-POINT PROGRAMME FOR RAILWAYS

613. SHRI NAWAL KISHORE: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(a) whether Government's attention has been drawn to a news-item published in the 'Hindustan' on the 11th June, 1970 regarding the implementation of the Eleven-point Programme for the Railways which was initiated by the then Railway Minister, Shri Gulzari Lal Nanda;

(b) if so, whether Government propose to go ahead with the said Programme; and

(c) if the answer to part (b) above be in the negative, whether it is a fact that the said Programme is not being implemented at present owing to opposition from the Members of the Railway Board?]

रेल मंत्रालय में उपमंत्री (श्री मोहम्मद शफी कुरेशी) : (क) जी हां ।

(ख) और (ग) कार्यक्रमों के जिन भागों से परिणाम निकलने की संभावना है और जिन्से परिणाम प्राप्त हो रहे हैं, उन्हें क्रियान्वित किया जा रहा है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) and (c) Those portions of the Programme which would and which are producing results are being implemented.]

RAW MATERIALS BANK

614. SHRI R. P. KHAITAN: Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास उपमंत्री be pleased to state:

(a) whether Government have since taken any decision to establish a raw materials bank; and (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्रालय में उपमंत्री (PROF. SIDDHESHWAR PRASAD): (a) and (b) The question of Establishment of a Raw Materials bank is still under consideration of the Ministry of Steel and Mines.

LOWERING OF VOTING AGE

615. SHRI R. P. KHAITAN: Will the Minister of LAW AND JUSTICE/विधि और न्याय मंत्री be pleased to state:

(a) whether Government have received any resolution passed by the All India Students Conference recently demanding the lowering of voting age; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE/विधि और न्याय मंत्रालय में राज्य मंत्री (SHRI NITIRAJ SINGH CHAUDHARY): (a) No, Sir.

(b) Does not arise.